

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH**  
**SUCHANA BHAWAN, III<sup>rd</sup>FLOOR, ARERA HILLS**  
**CAUSE LIST OF COURT NO. 1**

Date: 02<sup>nd</sup> May, 2017

Time : 10.30 A.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR ADMISSION</b>				
1.	Review Application No. 03/2017(CZ) in <b>O.A.No.314/14</b> <b>MA No. 192/17</b>	Anand Bhahadur Singh Vs Foolwati Kol & 6 Ors.	Mr. Ajay Gupta, Adv.	
<b>FOR HEARING</b>				
2.	Original Application No. 145/2015(CZ)	Afsar Khan Vs. State of M.P. & 3 ors.	Mr. Rajesh Chand, Adv. Mr. Ajay Gupta, Adv. Mr. Rajneesh Gupta, Adv. Mr. Parag Gupta, Adv. Mr. Nishant Goel, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv.	
3.	Original Application No. 114/2016(CZ)	Nityanand Mishra Vs. State of M.P. & 9 Ors.	Mr. Siddharth Singh, Adv. for Applicant. Mr. Arunoday Singh, Adv. Mr. Shrey Saxena, Adv. Mr. Sachin K. Verma, Adv. Mr.OmShankarShrivastava,Adv Mr. Dharamveer Sharma,Adv. Ms. Parul Bhadoria, Adv. Mr. Akshay Pare, Adv.	
4.	Original Application No. 41/2016(CZ) <b>(M.A.No.217/17)</b>	Thakur Sanjay Singh Vs. M/s. Roopmati Hotel Pvt. Ltd. & 7 Ors.	Mr. Ajay Gupta, Adv. Mr. Ravikant Patidar, Adv. Mr.Anurag Maheshwari,Adv. Mr. Atul Shrivastava, Adv. Mr. Sachin K. Verma, Adv. Mr. Gunjan Chowksy, Adv. Mr. ShantanooShrivastava,Adv	
5.	Original Application No. 156/2016(CZ) <b>(M.A.No.128/17)</b>	Kuldeep Singh Parihar Vs. State of M.P. & 11 Ors.	Mr. Mohd. Arif Sheikh, Adv. Ms. Parul Bhadoria, Adv. Mr. Sachin K. Verma, Adv. Mr. Aditya Vijay Singh, Adv.	
6.	Original Application No. 150/2016(CZ)	Devi Prasad Vyas Vs. Environment Protection Corporation, Sehore (M.P.) & 6 Ors.	Mr. Anurag Tripathi, Adv. Mr. Shantanoo Saxena, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. Mr. Rohit Sharma, Adv.	
7.	Original Application No. 67/2015(CZ)	Raman Khandelwal & Anr. Vs. Government of M.P. & Ors.	Mr. Chandra Prakash Singh, Adv. Mr. Ramchandra, Adv. Mr. Sanjay Choubey, Adv. Mr. S. Ganguly, Adv. Mr. Ashok A. Tiwari, Adv. Mr. Anshuman Singh, Adv. Ms. Parul Bhadoria, Adv. Mr. Sachin K. Verma, Adv.	

8.	Appeal No. 19/2017(CZ) <b>(M.A.No.185/17)</b>	Neeraj Dave Vs MP SEIAA & 5 Ors.	Mr. Ajay Gupta, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv.	
9.	Appeal No. 20/2017(CZ) <b>(M.A.No.186/17)</b>	Neeraj Dave Vs MP SEIAA & 5 Ors.	Mr. Ajay Gupta, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv.	
<b>FOR COMPLIANCE</b>				
10.	Original Application No. 79/2016(CZ)	Gyanendra Dwivedi Vs. State of M.P. & 16 Ors.	Mr. Gyanendra Dwivedi, Adv. Mr. Vijay Shahani, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushaindra Kaurav, Adv. Mr. Joseph Thomas, Adv. Mr. Om Shankar Shrivastava, Adv.	
11.	Original Application 116 /2013(THC)	Nityendra Manav Vs. State of Rajasthan & 13 Ors.	Dharamvir Sharma, Adv. for Applicant Mr. Sandeep Singh, Adv. for R-11, & R.P.C.B Mr. Sachin K Verma, Adv. Mr. Shreya Raj Saxena Adv. Mr. B.C. Rawat Adv. Mr. Om S. Shrivastava Adv. For (NHAI) Mr. Narendra Bhavsar Adv Mr. Yogesh Bhatnagar, Adv.	

. For Orders, Cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)